

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-511**

TP (Co. Act.)55(PB)/2022 Old CP No.989/2015  
IA-(Co.Act)43/2024, IA-(Co.Act)140/2024, IA-403/2023, IA-404/2023,  
IA/3276/2023, IA-(Co.Act)15/2024, IA-(Co.Act)20/2024, IA-(Co.Act)21/2024,  
IA-(Co.Act)38/2024

**IN THE MATTER OF:**

Japna Estates Pvt. Ltd.

**.....Applicant**

**Vs.**

Shubhkamna Buildwell and Estates Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 433(e)(f) CA 1956

**Order delivered on 06.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Adv UN Singh in IA-21/24, Adv Aushika Verma, Adv Shivanshu Kumar, AR Vicky

For the Respondent : Saurav Kalia, Adv and Lavanya Pathak, Adv for R-1 in IA-43/24, Aditya Nayyar Advocate for Respondent No. 3 & 7 in IA 20 of 2024, Adv Rahul Malhotra, Adv Jutirani Talukdar for R-3 in IA-404/23 & IA-38/24, Adv Tarun Singla, Adv Shyam Gupta in IA-15/24 & IA-20/24, Adv UN Singh in IA-38/24, Sr Adv P Nagesh, Adv Akshay Sharma for R-2 in IA-404/23, Adv Dhruv Dewan, Adv Sanjukta Roy in IA-43/24, Adv Dhruv Dewan, Adv Sanjukta Roy for R-2 in IA3276/23, Adv Dhruv Dewan, Adv Sanjukta Roy for R-2 in IA-20/2024

For the RP : Adv. Abhishek Anand, Adv. Ishaan Dhingra, Counsels, Mr. Shaileendra Singh

For the SRA : Saurav Kalia, Adv and Lavanya Pathak, Adv

For the AR : Shivanshu Kumar, Adv

**ORDER**

**IA-(Co.Act)140/2024:-**

Ld. Counsel for the Applicant is present and submitted that they have received the copy of the reply of the Resolution Professional and sought time to file the rejoinder to the same. Ld. Counsel for the Resolution Professional is present and submitted that they have filed their reply. However, the same is not reflected on the e-portal. Ld. Counsel for the RP may approach the Registry and cure the defects, if any, so that the same is reflected on the e-portal. List this application on **07.06.2024**.

**IA-404/2023:-**

Heard Ld. Counsel for Applicant, Ld. Counsel for RP, Ld. Sr. Counsel for R-2 and Ld. Counsel for R-3. All the parties may file their written submissions along with judicial decisions in their support. List this application on **07.06.2024**.

List all other applications on **07.06.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**